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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**  
+ W.P.(C) 8753/2023 and CM APPL. Nos. 33035/2023 & 42215/2023

HIMANSHU SHEKHAR SHARMA & ORS. .... Petitioners  
Through: Mr.Santosh Kumar, Advocate

versus

UNION OF INDIA & ANR. .... Respondents  
Through: Mr.Chetan Sharma, ASG with  
Ms.Richa Kapoor, Advocate for R-2  
Mr.Tarveen Singh Nanda, Advocate  
for UOI and Mr.Kirtiman Singh,  
CGSC for R-1 and 4

**CORAM:**  
**HON'BLE MR. JUSTICE CHANDRA DHARI SINGH**

% **ORDER**  
**28.08.2023**

List before the Registrar on 7<sup>th</sup> December, 2023 for completion of pleadings.

**CHANDRA DHARI SINGH, J**

**AUGUST 28, 2023**  
**SV/RYP**

*Click here to check corrigendum, if any*